## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:4428
ANSWERED ON:07.12.2010
JOINT VENTURE IN MINING SECTOR
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## Will the Minister of MINES be pleased to state:

- (a) whether there are reports of the back-door entry gained by the private companies by tying up with the Public Sector Undertaking (PSUs) in the mining sector;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Union Government has issued guidelines to the State Governments for transparency in the selection of private mining companies for entering into a joint venture with PSUs;
- (d) if so, the details thereof; and
- (e) the extent to which such guidelines are followed by the State Governments?

## **Answer**

## THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

- (a) and (b): Some reports of back-door entry gained by private companies by tying up with the M/s. Andhra Pradesh Mineral Development Corporation Limited, a State Public Sector Undertaking, in Bayyaram district of Andhra Pradesh has come to the notice of Government. The Government has withdrawn the approval given to State Government for reservation of area in favour of M/s. Andhra Pradesh Mineral Development Corporation Limited for exploration of minerals in the case.
- (c) to (e): The Government has uploaded a draft guidelines on MoUs and Joint Venture for obtaining the comments of State Governments on the website of Ministry of Mines(http://mines.gov.in).